भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

प्रेस विज्ञप्ति
PRESS RELEASE

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Memorandum of Understanding between Securities and Exchange Board of India (SEBI) and Digital India BHASHINI Division (DIBD)

Securities and Exchange Board of India (SEBI) has entered into a Memorandum of Understanding (MoU) with Digital India BHASHINI Division (DIBD) on November 3, 2026. The MoU was signed by Shri Amitabh Nag, Chief Executive Officer, DIBD and Shri Sandip Pradhan, Whole Time Member, SEBI, in the presence of senior officers from both the organisations.

DIBD is an independent division functioning under the aegis of the Digital India Corporation, a Section 8 not-for-profit company established by the Ministry of Electronics and Information Technology (MeitY), Government of India.

The MoU will enable SEBI to leverage BHASHINI's language translation APIs, models and tools, including Automatic Speech Recognition (ASR), Text-to-Speech (TTS), Machine Translation and Optical Character Recognition (OCR), to facilitate access to SEBI's services in regional Indian languages. It will also facilitate the enhancement of BHASHINI's language models with securities market related terminology.

This marks the beginning of enhanced cooperation between SEBI and DIBD. The MoU comes into force from today.

Mumbai
November 03, 2026